



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 20th July 2023

ORDER

Hon'ble Member (T) Manoj Kumar Dubey is on leave from 24.07.2023 to 28.07.2023.

There shall be Special Bench at Bengaluru from 24.07.2023 to 28.07.2023 to attend to the matters listed before Hon'ble Member (J) Justice (Retd) T Krishna Valli and Hon'ble Member (T) Shri Manoj Kumar Dubey. The Special Bench shall comprise of:

Special Bench at NCLT Bengaluru

1. Hon'ble Member (J) Justice (R) T Krishna Valli
2. Hon'ble Member (T) Ms. Anu Jagmohan Singh

Hon'ble Member (T) Ms. Anu Jagmohan Singh shall first take up the matters of their own Division Bench (NCLT Mumbai Court No. I) and then attend the matters of Special Bench (NCLT Bengaluru) as per Hon'ble Member convenience.

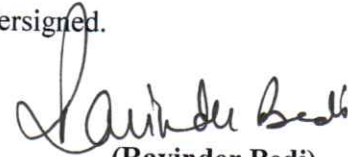
The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 4.12.2022 from 24.07.2023 to 28.07.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Ravinder Bedi)
Registrar, NCLT 20/7/23

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.